

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting No. 17/16 of NC-VI dated 04.02.2016 held on 18.02.2016

Meeting No. 17/16 for the licensing year 2015-16 dt. 04.02.2016 held on 18.02.2016 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. S. K. Samal. Jt. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	Dy. I.A.	MFPI
2.	Sh. S.K. Pandey	A.D	MSME(Food)
Officers in attendance			
3.	Sh. Yoginder Singh	DDG	DGFT
4.	Sh. Ratan Lal Meena	FTDO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(vi) of Hand book of procedure (vol-1) 2015-20 updated as on 01.04.2015.

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1	709	Party Name:LA SHIVE EXIM PVT. LTD	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status: Deferred
	HQ File :01/85/162/081/AM16	RLA File : 03/95/40/571/AM16	Fixation of ad-hoc I.O norms in terms of para 4.06 of HBP, 2015-20 for export of Curry Powder against import of Coriander Seed.	
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016			



2	710	Party Name:VIVIMED LABS LIMITED	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	HQ File :01/85/050/150/AM14	RLA File :03/95/40/776/AM14	Lic.No/Date:0310765255 09.01.2014	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016				



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उप महासंचालक, विदेश व्यापार
Dy. Director General, Foreign Trade
विदेश व्यापार महासंचालक
Directorate General, Foreign Trade
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Udyog Bhawan, New Delhi



3	711	Party Name:STAR VET CHEM PVT. LTD	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status: Deferred
	HQ File :01/85/162/033/AM14	RLA File : 09/24/40/046/AM14	Fixation of ad-hoc I.O norms in terms of para 4.4.2 of HBP, Vol.I (2009-14) for export of Acidovit (Compound Animal Feed) against import of Ascorbic Acid.	
	The Committee decided to seek comments from DAHD in the light of firm's letter dated 11.09.2015. The case is deferred for 17.03.2016.			

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4	712	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	Case No.:12/11/85-ALC3/2015			
	HQ File :01/85/050/00093/AM16/	RLA File :03/94/040/00238/AM16/	Lic.No/Date:0310796943 30.06.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016				

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5	713	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	Case No.:11/11/85-ALC3/2015			
	HQ File :01/85/050/00092/AM16/	RLA File :03/94/040/00211/AM16/	Lic.No/Date:0310796719 22.06.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016				

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6	714	Party Name:SRS UNISTRAW PRIVATE LIMITED	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	Case No.:4/6/85-ALC3/2015			
	HQ File :01/85/050/00073/AM16/	RLA File :03/95/040/01103/AM15/	Lic.No/Date:0310796027 19.05.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016				

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7	715	Party Name:VIVIMED LABS LIMITED	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	Case No.:7/12/85-ALC3/2014			
	HQ File :01/85/050/00096/AM15/	RLA File :09/24/040/00115/AM15/	Lic.No/Date:0910060284 29.05.2014	Deferred
The Committee noted that the comments are awaited from D/o Pharmaceuticals. The Committee decided to remind D/o Pharmaceuticals to expedite the comments. The case is deferred for 17.03.2016				

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8	716 Case No.:2/10/85-ALC3/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
	HQ File :01/85/050/00080/AM15/	RLA File :09/24/040/00116/AM15/	Lic.No/Date:0910060283 29.05.2014	Deferred
The Committee noted that the comments are awaited from D/o Pharmaceuticals. The Committee decided to remind D/o Pharmaceuticals to expedite the comments. The case is deferred for 17.03.2016				

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717	Party Name:DREAM PLAST INDIA PVT. LTD	Meet No/Date:17/85-ALC3/2015 18.02.2016	Status:
HQ File :01/85/50/019/AM16	RLA File :31/83/40/255/AM15	Lic.No/Date:3110065338 17.03.2015	Approved

The Committee noted that the comments provided by Deptt. of C&PC vide their O.M. No. 46011/78/2011-PC.II dt. 18.01.2016. On the basis of C&PC's comments, the Committee decided to fix the ad-hoc input output norms as under:-

Export Item	Qty	Import Item	Qty
Plastic Promotional Toys (Made of Poly Propelene Copolimero Clyrell, LG Chem ABS HI-121H Colour Natural and PA6 Nylon 6)	1.00Kg	Poly Propelene Copolimero Clyrell	1.03Kg/Kg content in export product
		LG Chem ABS HI-121H Colour Natural	Net to net basis being coloured batch, with accountability clause.
		PA6 Nylon 6	1.03Kg/Kg content in export product

RA may take consequential action as per policy/procedure.

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10	718 Case No.:11/10/85-ALC3/2014	Party Name:PARAYIL EXPORTS	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00089/AM15/	RLA File :10/24/040/00038/AM15/	Lic.No/Date:1010058701 06.08.2014	Deferred
The Committee noted that the comments are awaited from MSME(Food). The Committee decided to remind MSME(Food) to expedite the comments. The case is deferred for 17.03.2016				

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11	719 Case No.:15/3/85-ALC3/2015	Party Name:SAMI SPICES AND HERBS PVT LTD	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00029/AM16/	RLA File :03/95/040/00849/AM15/	Lic.No/Date:0310794025 20.02.2015	Deferred
The Committee noted that a clarification sought from RA, Mumbai is awaited despite D.O. reminder dt. 28.12.2015. The Committee decided to remind RA to expedite the clarification at the earliest. The case is deferred for 17.03.2016				

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12	720 Case No.:17/23/85-ALC3/2014	Party Name:SAMI SPICES AND HERBS PVT LTD	Meet No/Date:17/85- ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00203/AM15/	RLA File :03/95/040/00724/AM15/	Lic.No/Date:0310793138 20.01.2015	Deferred
The Committee noted that a clarification sought from RA, Mumbai is awaited despite D.O. reminder dt. 28.12.2015. The Committee decided to remind RA to expedite the clarification at the earliest. The case is deferred for 17.03.2016				

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13	721 Case No.:5/12/85-ALC3/2014	Party Name:SAMI SPICES AND HERBS PVT LTD	Meet No/Date:17/85- ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00094/AM15/	RLA File :03/95/040/00343/AM15/	Lic.No/Date:0310787560 04.08.2014	Deferred
The Committee noted that a clarification sought from RA, Mumbai is awaited despite D.O. reminder dt. 28.12.2015. The Committee decided to remind RA to expedite the clarification at the earliest. The case is deferred for 17.03.2016				

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14	722 Case No.:14/17/85-ALC3/2015	Party Name:MARINE CHEMICALS,	Meet No/Date:17/85- ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00162/AM16/	RLA File :10/24/040/00074/AM16/	Lic.No/Date:1010059334 07.12.2015	Deferred
The Committee noted that DBT vide their O.M. No. BT/IL/05/343/2011-PID dated 18.02.2016 has desired to call for certain information from the firm. The Committee decided to call for the information as per DBT's letter to the firm. The case is deferred for 17.03.2016.				

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15	723 Case No.:15/17/85-ALC3/2015	Party Name:MARINE CHEMICALS,	Meet No/Date:17/85- ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00163/AM16/	RLA File :10/24/040/00073/AM16/	Lic.No/Date:1010059329 04.12.2015	Deferred
The Committee noted that DBT vide their O.M. No. BT/IL/05/343/2011-PID dated 18.02.2016 has desired to call for certain information from the firm. The Committee decided to call for the information as per DBT's letter to the firm. The case is deferred for 17.03.2016.				

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16	724 Case No.:4/17/85-ALC3/2015	Party Name:EXPOVAN	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00152/AM16/	RLA File :32/24/040/00014/AM16/	Lic.No/Date:3210077701 07.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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17	725 Case No.:3/17/85-ALC3/2015	Party Name:EXPOVAN	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00151/AM16/	RLA File :32/24/040/00012/AM16/	Lic.No/Date:3210077699 07.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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18	726 Case No.:6/17/85-ALC3/2015	Party Name:EXPOVAN	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00154/AM16/	RLA File :32/24/040/00013/AM16/	Lic.No/Date:3210077700 07.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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19	727 Case No.:5/17/85-ALC3/2015	Party Name:EXPOVAN	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00153/AM16/	RLA File :32/24/040/00011/AM16/	Lic.No/Date:3210077698 07.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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20	728 Case No.:2/17/85-ALC3/2015	Party Name:EXPOVAN	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00150/AM16/	RLA File :32/24/040/00015/AM16/	Lic.No/Date:3210077702 07.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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21	729 Case No.:1/17/85-ALC3/2015	Party Name:BAFNA ENTERPRISES	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00149/AM16/	RLA File :10/24/040/00054/AM15/	Lic.No/Date:1010059376 21.01.2016	Deferred
The Committee noted that the hard copy of the application called for vide this office e-mail dated 02.02.2016 has not been received. The Committee decided to call for the same from the RA, Cochin. It is also noted that the import item i.e. Black Pepper Whole is exempt from the restriction under para 4.11 of FTP. Hence, the said provision of FTP will not apply to the import item in this case. However, if NC decides to fix the ad-hoc input output norms, the import item will be described as "Light" Black Pepper as per para 4.11(a)(iii) of <u>FTP 2015-20</u> . The case is deferred for 17.03.2016.				

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22	730 Case No.:8/17/85-ALC3/2015	Party Name:WIN-TEL PEN AND PRODUCTS	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00156/AM16/	RLA File :24/24/040/00029/AM16/	Lic.No/Date:2410041881 21.12.2015	Deferred
The Committee noted that the comments are awaited from Deptt. of C&PC. The Committee decided to remind Deptt. of C&PC to expedite the comments. The case is deferred for 17.03.2016.				

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23	731 Case No.:17/17/85-ALC3/2015	Party Name:HEMRAJ INDUSTRIES PRIVATE LIMITED	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00165/AM16/	RLA File :02/24/040/00167/AM16/	Lic.No/Date:0210206342 14.12.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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24	732 Case No.:11/17/85-ALC3/2015	Party Name:APEEJAY TEA LIMITED,	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00159/AM16/	RLA File :02/24/040/00165/AM16/	Lic.No/Date:0210206340 10.12.2015	Deferred
The Committee noted that the comments are awaited from Tea Board. The Committee decided to remind Tea Board to expedite the comments. The case is deferred for 17.03.2016.				

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25	733 Case No.:7/17/85-ALC3/2015	Party Name:BEACON ELECTRONICS	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00155/AM16/	RLA File :05/23/040/00399/AM16/	Lic.No/Date:0510397091 29.12.2015	Deferred
The Committee noted that the comments are awaited from Diety. The Committee decided to remind Diety to expedite the comments. The case is deferred for 17.03.2016.				

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26	734 Case No.:9/17/85-ALC3/2015	Party Name:ADANI FOOD PRODUCTS PVT. LTD.	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00157/AM16/	RLA File :24/24/040/00031/AM16/	Lic.No/Date:2410041879 11.12.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.03.2016.				

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27	735 Case No.:13/17/85-ALC3/2015	Party Name:EICL LIMITED	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00161/AM16/	RLA File :53/24/040/00014/AM16/	Lic.No/Date:5310018549 03.12.2015	Deferred
The Committee decided to seek comments from MSME(G&C). The case is deferred for 17.03.2016.				

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Article

Case No. 100-100000

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28	736 Case No.:10/17/85-ALC3/2015	Party Name:ERAWAT PHARMA LTD.,	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00158/AM16/	RLA File :56/24/040/00036/AM16/	Lic.No/Date:5610004747 19.11.2015	Deferred
The Committee decided to seek comments from Deptt of Pharmaceuticals. The case is deferred for 17.03.2016.				

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29	737 Case No.:12/17/85-ALC3/2015	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00160/AM16/	RLA File :05/23/040/00346/AM16/	Lic.No/Date:0510396355 18.11.2015	Approved
The Committee noted that NC has approved a case of this firm for same export/import item in its meeting No. 11 held on 08.10.2015 vide case No. 498. The Committee decided that RA may consider the case on repeat basis. RA may take consequential action as per policy/procedure.				

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30	738 Case No.:16/17/85-ALC3/2015	Party Name:JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:17/85-ALC3/2015 04.02.2016	Status:
	HQ File :01/85/050/00164/AM16/	RLA File :02/24/040/00136/AM16/	Lic.No/Date:0210206311 04.12.2015	Deferred
The Committee noted that the comments are awaited from O/o Jute Commissioner. The Committee decided to remind O/o the Jute commissioner to expedite the comments. The case is deferred for 17.03.2016.				

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